

(b) Only one or two casual complaints have been received by the Delhi Municipal Corporation regarding low pressure in Jangpura Extension area.

(c) Water connections are being given to those houses where flush system of drainage is installed as well as to dispensaries, schools and temples i.e., not only for domestic but also for commercial, educational and religious purposes without any discrimination, provided proper drainage exists.

(d) In order to improve the pressure in the areas of Jangpura, Bhogal, Nizamuddin, etc. a new trunk main is being laid from Hardinge Bridge to Nizamuddin which is expected to be completed in about a month.

P. & T. Building, Amritsar

4391. **Shri Bal Raj Madhok:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the funds of the sanctioned electric estimates for the Departmental buildings of Amritsar Telegraph Sub-Division were utilised for the Congress Session at Amritsar in 1956;

(b) whether the diversion of funds from sanctioned departmental estimates for political conferences is permissible under the rules; and

(c) if not, what action Government propose to take against those responsible for it?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) No funds of any sanctioned electric estimate for the departmental buildings in Amritsar Telegraph Sub-Division were utilised for the Congress Session.

(b) and (c). Do not arise.

P. & T. Employees in Punjab Circle

4392. **Shri Bal Raj Madhok:** Will the Minister of Transport and Communications be pleased to state:

(a) the total number of officials facing departmental disciplinary proceed-

ings in Punjab Circle and how many of them have been suspended;

(b) the number of appeals against disciplinary proceedings lying undisposed in the Punjab Circle;

(c) whether it is a fact that some of the officials under suspension in Punjab Circle have not been paid the suspension allowance in full for the last one year and a half; and

(d) if so, what action Government propose to take in the matter?

The Minister of Transport and Communications (Dr. P. Subbarayan):

(a) Out of 171 officials facing departmental proceedings on 1-4-1961, 37 were under suspension.

(b) 97.

(c) No, Sir.

(d) Does not arise.

Steps for Immunisation against Whooping Cough etc.

4393. **Dr. Sushila Nayar:** Will the Minister of Health be pleased to state:

(a) whether the attention of the Government has been drawn to the reports of untoward results of whooping cough immunisation;

(b) what is the extent of the use of triple vaccine for immunising children against diphtheria, tetanus and whooping cough; and

(c) what steps, if any, have been taken to provide and popularise the use of immunisation against diphtheria and tetanus only?

The Minister of Health (Shri Kar-markar): (a) Yes. Whooping cough vaccine sometimes gives rise to untoward reactions but these reactions are usually very slight and are in no way different from the reactions produced by other prophylactic inoculations. In some cases allergic manifestations appear as a result of hypersensitiveness of the individual. In very rare cases encephalopathy may occur but this complication can be prevented by avoiding administration